

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1200
ANSWERED ON:12.12.2013
FUNDS RAISED BY PGCIL
Venugopal Shri P.

Will the Minister of POWER be pleased to state:

- (a) whether the Government has allowed Power Grid Corporation of India Limited (PGCIL) to raise about Rs. 7,500 crore;
- (b) if so, the details thereof;
- (c) whether the PGCIL is considering to make use of the said fund for the purpose of its new projects; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : Yes, Madam. Government of India has allowed Power Grid Corporation of India Limited (PGCIL) for Further Public Offer (FPO) of 787,053,309 equity shares (17% of paid up capital) consisting of fresh issue of 601,864,295 equity shares (13% of paid up capital) and disinvestment of 185,189,014 equity shares (4% of paid up capital) by Government of India out of its holding in POWERGRID. The proceeds of about Rs. 6900 crore is likely to be raised from Further Public Offer consisting of about Rs. 5300 crore from fresh issue of shares and about Rs. 1600 crore through disinvestment of shares.

(c) & (d) : Yes, Madam. The funds raised through fresh issue of equity shares shall be utilized by PGCIL for capital expenditure of various ongoing transmission projects. The details of projects are at Annex.